

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB).No. 320/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> February 2018, 10.30 A.M

Name of the Company	Arun Kumar Jain -Vs-Upadan Commodities Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. VIKASO SINCH

OPERATIONAL  
CREDITOR  
IRB

Sd/-  
1/2/18

2. Vasudeo AGARWAL

Sd/-  
1/2/18

ORDER

Ld. Counsel for the Operational Creditor as also Ld. IRP is present.

Mr. Vasudeo Agarwal, Ld. IRP has filed Progress Report which may be taken on record. IRP has also submitted Form – 2 which also may be taken on record.

List on 07.03.2018 for further order.

Sd

(Jinan K.R.)  
Member (Judicial)

Sd

(V.P. Singh)  
Member (Judicial)